

**HIGH COURT OF JAMMU AND KASHMIR**  
**AT JAMMU**  
(Through Virtual Mode)

CrlM No. 1554/2019  
In  
Bail App. No. 206/2019

Hem Raj

...Applicant(s)

Through :- Mr. Asheesh Singh Kotwal, Advocate.

v/s

UT of J&K and another

...Non-applicant(s)

Through :- Mr. Rajesh Thappa, Dy. A.G

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Final opportunity is granted to learned counsel for the respondents to file objections.

List on 25.05.2020.

**(PUNEET GUPTA)**  
**JUDGE**

Jammu  
06.05.2020  
Tarun